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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 14.05.2024

## **NOTICE**

Please take notice that the following matters listed in the Court - IV on 16.05.2024 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for	Counsel for
			Appellants	Respondents
1.	Comp. App. (AT) (Ins) No. 299 of 2020 & I.A. No. 2190 of 2021 & I.A. No. 2828 of 2023 (PH)	State Bank of India Vs. Venugopal Dhoot & Ors.	Bishwajit Dubey	Jash Shah-R7 to R9
		With		
2.	Comp. App. (AT) (Ins) No. 467 of 2020 (PH)	Pertamina Hulu Energi Nunukan Company Vs. Venugopal Dhoot & Ors.	Varuna Bhanrale	Sandeep S Ladda- R5 Vajyant Paliwal-R3
		With		
3.	Comp. App. (AT) (Ins) No. 639 of 2020 (PH)	BPRL Ventures Indonesia B.V. & Anr. Vs. Venugopal Dhoot & Ors	Dheeraj Nair	Kritika Nagpal-R1
4.	Comp. App. (AT) (Ins) No. 640 of 2020 (PH)	BPRL Ventures B.V. & Anr. Vs. Venugopal Dhoot & Ors.	Dheeraj Nair	Moueshree Shukla- R3 Prafful Goyal-R8

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5.	Comp. App. (AT)	Anand Singh	Aaditya Pande	Harshad Deshpande-
	(Ins) No. 339 of	Vs.		R1
	2022 & I.A. 885,	Harshad Shamkant Deshpande,		Avinash R
	886 of 2022 &	Resolution Professional for		Khanolkar-R3
	2208 of 2023	Transport Solutions Pvt. Ltd. &		
		Ors.		
	(PH)			
6.	Comp. App. (AT)	Entegra Ltd.	Abhishek Puri	Deepak Khurana
	(Ins) No. 1287 &	Vs.		Ashwini Kr. Tak
	1291 of 2022	Shree Maheshwar Hydel Power		Shruti Pandey-R2
		Corporation Ltd. Through Interim		Ashish Verma
	(With Defects)	Resolution Professional & Anr.		
		With		
7.	Comp. App. (AT)	Committee of Creditors of Shree	Deepak Khurana	Abhishek Puri- R1
	(Ins) No. 1496 of	Maheshwar Hydel Power		Aakarshan Sahay-
	2023 & I.A. No.	Corporation Ltd. & Ors.		R2
	5366, 5367 of 2023	Vs.		
		Entegra Ltd. & Anr.		

By order of Hon'ble Chairperson -Sd/-Registrar